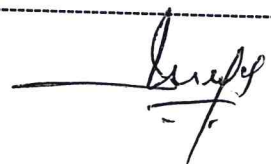


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.63/BB/2018	-	Admission	241-242	Sri Syed Rashid Mohsin Vs M/s S S M Housing (Karnataka) Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SUBRAMANYA.K 08022861200	PETITIONER	

ORDER

Matter is listed today for admission. Registry has raised objections. Counsel to comply with the same. List it on 02.03.2018.


Member (T)


Member (J)